

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.393/2023 IN CP (IB) No.43/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VINDHYA SHAKTI INFRAPROJECTS PVT. LTD. V/S NILANSH BUILDERS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Udai Chandani, Adv. : *For the Operational Creditor &
Res. in IA No.393/2023*

Sh. Anil Kumar alongwith with : *For the Corporate Debtor &
Sh. Nesar Ahmad, PCSs. Applicant in IA No.393/2023*

ORDER

- 1.** Ld. Counsel representing the Operational Creditor states that the supplementary affidavit has been filed for placing on record certain documents and the advance copy thereof has also been supplied to the other side. The rejoinder to the said response affidavit has also been filed by the Operational Creditor.
- 2.** At the request of Ld. Counsels representing the parties, the matter is adjourned for further hearing on 20th August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

23rd July, 2024

*Bipul Kumar Tiwari
(Stenographer)*